Written Answers

10. DR. BHAI MAHAVIR: Will the Minister of COMMERCE be pleased to state:

(a) whether the Central Silk Board had sanctioned the export of 200 bales of Silk Yarn to Japan, if so, whether the supply thereof has since been made and if not, the reasons therefor; and

(b) the names of countries besides Japan to which exports of silk yarn are proposed to be made?]

वाणिज्य मंत्रालय में उपमंत्री श्री ए० सी० जार्ज): (क) जी हां, सप्लाई की जा चकी है।

# (ख) ईरान तथा थाईलैंड ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir. The supply has already been made.

(b) Iran and Thailand.]

## REDUCTION IN RATES OF L.I.C. PREMIA

11. SHRI S. G. SARDESAI: Will the Minister of FINANCE be pleased to state:

(a) whether the question reducing the premia rates of life insurance has been considered afresh by Government; and

(b) if so, the decision take'n thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) No, Sir.

(b) Does not arise, f [ ] English

translation.

#### JOINT VENTURES ABROAD

to Questions

12. SHRI BABUBHAI M. CHINAI: DR. K. MATHEW KURIAN:

Will the Minister of COMMERCE be pleased to state:

(a) the total number of joint ventures abroad approved by Government so far;

(b) how many of them have been set up; and

(c) what are the reasons for the nonimplementation or delay in implementation of the rest?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). The Government have so far approved 155 proposals for setting up Indian industrial joint ventures abroad. Out of them, 37 projects have gone into production and 63 are under active implementation.

(c) The reasons for the non-implementation or delay in implementation of some of the projects are: —

(i) Political instability in host countries;

(ii) Unfavourable laws in developing countries relating to foreign investment and repatriation;

(iii) Difficulties in raising working capital; and

(iv) Difficulties in finding suitable parties when original collaborators back out.

### COMMISSION TO ENQUIRE INTO THE WORKING OF THE RESERVE BANK OF INDIA

В	SHRI	S.	B.	BOBDEY:			
	SHRI	V.	R.	PARASHAR:			
	SHRI	N.		JOSEPH:			
	SHRIA.G.KULKARNI:						

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a press report in the 'Economic Times' of the 2nd December, 1972 about the suggestion\* made by Mr. Iyengar, Ex-Governor of the Reserve Bank of India, for the appointment of a Commission to enquire into the working of the Reserve Bank of India; and

(b) if so, whether Government propose to appoint such a Commission?

THE MINISTER OP FINANCE (SHRI Y. B. CHAVAN): (a) and (b). Government have seen the press report referred to. There is no proposal with Government to appoint a commission to enquire into the working of the Reserve Bank of India.

14. [Transferred to the lst March 1973.]

15. [Transferred to the 1 st March, 1973.]

### CONSTRUCTION OF AERODROME **BETWEEN JULLUNDUR AND** LUDHIANA

16. SHRIMATI SITA DEVI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names of places in Punjab where Civil aerodromes are functioning at present;

(b) whether Government propose to construct any such aerodrome between Jullundur and Ludhiana in Punjab in the near future; and

(c) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Amritsar, Jullundur and Ludhiana. The aerodrome at Amritsar is maintained by Director General of Civil Aviation, at Jullundur by the Northern India Flying Club and at Ludhiana by the Government of Punjab. Director General of Civil Aviation is also developing a civil enclave at the Defence aerodrome at Chandigarh;

to Question\*

- (b) No, Sir;
- (c) Does not arise.

### IMPORT OF COTTON AND OTHER **RAW MATERIAL FOR TEXTILE INDUSTRY**

17. SHRI SANDA NARAYA-NAPPA: Will the Minister of COMMERCE be pleased to state:

(a) the total quantity and cost of cotton imported during the year 1972-73, so far;

(b) the total quantity and cost of manmade fibres imported for the use of the textile industry in the year' 1972-73; so far; and

(c) the total quantity and cost of dyes and chemicals imported so far for the use of the textile industry during 1972-73?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c). According to the latest published statistics of the Director General of Commercial Intelligence and Statistics available upto July, 1972, imports of cotton, manmade fibres and dyes and chemicals during April 1972—July, 1972 have been as under:-

Item			Quantity	Value
		I	I	(Rupees in lakhs)
_		•	50,000 Tonnes	4100
Man-made fibres	т т	•	17,33,000 Kgs.	<b>95</b>
Dyes & Chemicals	•		30,33,441 Kgs.	155

Some of the items of dyes and chemi- cals have application outside the textile industry. The exact quantities consumed by the textile industry are not weparately available,

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